

PATNA HIGH COURT, PATNA

TENDER NOTICE- 08 / 2019 (PURCHASE CELL)

Sealed quotations are invited from reputed local authorized dealers of following brand listed on GEM Portal (having office and after sales/ service located in Patna) for supply of the consumables of Photocopier and Fax Machines for the financial year 2019-20.

List of consumables/ articles of Photocopier and Fax

Sl. No	Articles/ Consumables Names for Photocopier/ Fax	Model No. of Machine	Articles required
1.	Canon Photocopier Toner NPG-26	IR3530	45
2.	Canon Photocopier Toner NPG- 56	IR 4245	18
3.	Canon Photocopier Toner NPG- 73	IR 4545	36
4.	Canon Photocopier Toner NPG- 59	IR2002, IR 2004	36
5.	Ricoh Photocopier Toner 1230D	MP2000LE	6
6.	TN 513 Photocopier Toner for Konica Minolta	Bizhub 454e	18
7.	Canon Photocopier Drum NPG-26	IR3530	11
8.	Canon Photocopier Drum NPG- 56	IR 4245	05
9.	Canon Photocopier Drum NPG- 73	IR 4545	10
10.	Canon Photocopier Drum NPG- 59	IR2002, IR 2004	12
11.	Drum for Konica Minolta Photocopier	Bizhub 454e	06
12.	Canon Fax Cartridge FX-9	L 140	12
13.	Canon Fax Cartridge- 328	L 170	20

Terms and conditions-

1. The concerned firm preferably be listed on GEM Portal (having office/ Branch and after sales/ service located in Patna).
2. The consumables materials/articles should be in original and good condition.
3. The rate quoted in the tender should be inclusive of GST.
4. The successful bidder will have to pay the security deposit equivalent of 5 % of order value. This amount will refundable after supply and verification of the articles.

5. The court reserves the right to accept or reject any or all quotations.
6. GST number and PAN should be furnished in the quotation.
7. Payment will be made through bank draft, not in cash.
8. Defective materials should be replaced immediately by the concerned firm, free of cost.
9. No advance shall be made and the firm shall submit its bill in triplicate at the time of supply of articles.

Each page of bid should be duly signed and stamped by the suppliers. The bid complete in all respect, should be submitted in the Chamber's of undersigned within three (03) weeks from the date of publication on official website of Patna High Court, Patna.

Anamika
8/3/19
Registrar (Establishment) I/c
Patna High Court, Patna